

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/557/IB/2017
NAME OF THE PETITIONER(S) : R.L. STEELS & ENERGY LTD
NAME OF THE RESPONDENT(S) : JONAS WOOD HEAD & SONS INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	PAWAN JHABAKH	COUNSEL FOR OPERATIONAL CREDITOR	K.P. Jhabak
2.	GURU DHANANJAY	COUNSEL FOR CORPORATE DEBTOR	Guru Dhananjay

ORDER

Counsels for both the parties are present and submitted a communication dated 15.11.2017 that has been made by the Chartered Accountant requesting therein for seeking adjournment for 20 days. At request, time is enlarged with the direction to the Chartered Accountant to submit the report on or before next date of hearing by providing a copy of the same to both the parties. Put up on **21.12.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)